GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2238
ANSWERED ON:23.11.2010
FILLING UP OF POST OF SC/ST
Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the prescribed norms regarding filling up posts reserved for SCs/STs/OBCs are being complied within undertakings/corporations/autonomous bodies under the Government functioning in the agriculture sector;
- (b) if so, the details thereof;
- (c) the number of reserved posts vacant at present therein and the time since when the said posts are lying vacant; and
- (d) the time by which these posts are likely to be filled?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a) & (b): Yes, Madam. There are two Public Sector Undertakings and eight autonomous bodies, as detailed at Annexure-I, under the administrative control of Department of Agriculture & Cooperation. All of them are following the prescribed norms regarding filling up of posts reserved for SCs/STs/OBCs.
- (c) & (d): Only in case of four organizations, some reserved posts are lying vacant. The details are given in Annexure-II.